

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : S.RAMAMURTHY  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Navan Kurnar Murthi  
Counsel for Petitioner 9962772394

384 G. PRASAD 9841210484

Unnikrishnan R for Vignar for R2  


R1 Adithi Narayan 9176065829 Adithi  
Counsel for Respondent I

## **ORDER**

Shri Naveen Kumar Murthi, counsel for petitioner present. Shri G Prasad, counsel for R2 & R4 present and prayed time for filing counter. Shri Adith Narayan, caused appearance on behalf of R1 and prayed time for filing vakalat. Time extended at request with a direction to R1, R2 & R4 to file counter and serve copy of the same to the other side prior to the next date of hearing. Put up on 12.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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